

Shifting the Office of Chief Commissioner

2978. SHRI AMAN KUMAR NAGRA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether attention of the Government has been drawn to the news-item captioned "NGOs flay Maneka's decision to relocate office" appearing in the 'Hindustan' dated February 20, 1999;

(b) whether Office of the Chief Commissioner of Disabilities is being shifted to Nagpur;

(c) if so, the reasons therefor;

(d) whether the Government have received any representation in this regard;

(e) if so, the details thereof; and

(f) the action taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI): (a) and (b) Yes, Sir.

(c) The nature of functions and duties of the Chief Commissioner as given in the Act is such that he needs to be centrally located, so that the persons with disabilities as well as the organisations working for the disabled can easily access his office and at the same time he can also coordinate the work being done for the disabled, in various parts of the country. In view of this, a decision was taken in the Ministry to locate the office at Nagpur, which is a central location in the country.

(d) Yes, Sir.

(e) Representations have been received both for supporting and opposing the decision of the Government.

(f) Representations have been considered and in view of position stated in Part (c) above, the Ministry still considers it appropriate to shift the office of chief commissioner to Nagpur. Hence, there is no change of decision of the Ministry.

Prizes Distributed by Nehru Yuva Kendra

2979. SHRI JUAL ORAM: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the details of the prizes given by the Nehru Yuva Kendra annually;

(b) the facilities provided to the individuals and institutions during 1998-99; and

(c) the facilities provided to the persons or individuals and institutions after getting the prize selected by NYK/ other agencies?

THE MINISTER OF STATE OF THE DEPARTMENT OF YOUTH AFFAIRS & SPORTS AND DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT (KUMARI UMA BHARATI): (a) and (b) The Nehru Yuva Kendra awards the following prizes annually:

(i) Awards to outstanding Youth Clubs at District, State and National level to encourage the growth of youth clubs so that they serve as catalysts for social change.

(ii) For the Award to outstanding youth clubs at District, State & National level, a sum of Rs. 5000/- and Rs. 20,000/- is awarded to the winner at District and State level respectively. At the National level three awards of Rs. 1,00,000/- and scroll and Rs. 50,000/- and scroll and Rs. 25,000/- and scroll are given each year.

(iii) The UNDP-NYKs Awards for youth against poverty in collaboration with UNDP, is given to rural youth, in recognition of their commendable Services towards poverty alleviation. The award comprises of Rs. 15,000/- and a citation.

(c) The awards are given to the individuals & institutions for their commendable services. They are in the nature of one time reward given in recognition of their services. No further facility in addition to the awards are provided to the awardees.

National Institute of Urban Development

2980. SHRIMATI LAKSHMI PANABAKA:
DR. T. SUBBARAMI REDDY:

Will the Minister of URBAN AFFAIRS & EMPLOYMENT be pleased to state:

(a) whether the Union Government propose to set up National Institute of Urban Development in Hyderabad;